

ORDER SHEET

O.A / MA / RA / CP NO. 1337 OF 2004Applicant/s M. P. Meena Respds. UD 1 3078Advocate for Applicant/sri A.K. Datta Advocate for Respondent/sri H.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 12
Dece to inadvertently Entry not available in the Memorandum Register this case could not be listed on 21/8/09. The inconvenience caused to the Hon. Court is regretted. Submitted through Regular Cause list for 18/12/09. <i>Rs 15/12/09</i> <i>SDG</i> <u>Note of Registry</u> as filed after Service of Standing Counsel Counter affidavit and rejoinder affidavit is exchanged. MAS are disposed of on 16/11/09 by Hon. Court. Case ripe for hearing. <i>Rs 11/3/10</i> <i>SDG</i>	18.12.09 Hon Mr Justice A.K. Jogi. JM Hon Mr S. N. Suresh. AM Adjourned. List on 18.3.10. <i>BOC</i> <i>may</i> <i>Dt. 17.03.10</i> Although the case was ordered to be listed on 18.03.10, it has come on 17.03.10. Sri A.K. Datta, counsel for applicant invited our attention to the order dt. 26.05.09 and 02.02.10 whereby the applicant has been promoted to the post of J.E. In view of the above, it appears that the grievance of the applicant has been redressed. Accordingly the OA is dismissed & as having been rendered infructuous. <i>M. J. Prasad</i> (Ms. M. Prasad) AM <i>AK Datta</i> (AK Datta) JM	

Contd. On Sheet No. _____